

File No. RCD-05007/2/2021-Regulatory-FSSAI
Food Safety & Standard Authority of India
(A Statutory body under Ministry of Health & Family Welfare)
(Regulatory Compliance Division)

FDA Bhawan, New Delhi
Dated: 2nd February, 2022

Office Order

Subject: Appointment of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006 –regd.

In partial modification of the office Order No. 5(5)2019/CLA/Chennai/RCD FSSAI dated 07.07.2021 and in pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011, the under mentioned officers are hereby appointed as Designated Officer under Central Licensing for area of Jurisdiction mentioned below until further orders: -

Sl. No.	Name & Designation of Officer	States/ UT
1	Dr.K A Arul Anand,Joint Director	Telangna, Andhra Pradesh
2.	Ms K K Jitha, Joint Director	Karnataka

2. The Designated Officers, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.



(Arun Singhal)
Chief Executive Officer

Copy to:

1. Commissioners of Food Safety of all States / UTs
2. All Regional Directors / Central Licensing Authority
3. CITO – with a request to make amendment in FoSCoS system for application flow uploading the order in FSSAI Website.
4. HR Division, FSSAI HQ
5. Guard File of Regulatory Compliance Division.